Declaration of Assets and Liabilities

Year- 2024-2025

Shankar Kamat, son of Late Pulkit Kamat aged 40 years, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Driver give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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50(65+0)

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given).

Sr. No.	Description	Self	Spouse Name Smt. Pinki Kumari (wife)	Dependant-1 Name Nisha Kumari (daughter)	Dependant- 2 Name Prince Raj (Son)	Dependant- 3 Etc. Name Smt. Sukumari Devi (Mother)
(i)	Cash	Rs.25000-00	Rs 15000.00	5000.00	2000.00	12000.00
(ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	Rs. 200.55 in SBI savings Account 20016695542	Rs. 10,000 in SBI saving Account. 39409378301	Rs. 1,00,,000 in SBI Sukanya Youjana Account 37464068286	N.A	Rs. 4620/- BOI Account Dist- Saharsa
(iii)	Bonds, Debentures and Shares in Companies	N.A.	N.A.	N.A.	N.A.	N.A
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	6005/- yearly	N.A.	N.A.	N.A.	N.A.
(v)	Motor Vehicles (details of Make, etc.)	Motor Cycle- Hiro, Super Spelendor BR-01DY 7907	N.A.	N.A.	N.A.	N.A.
(vi)	Jewellery (give Details of Weight and Value	Gold-4gm Rs. 35,,200	Gold-20gm Rs. 1,76,,000	N.A	N.A	N.A
(vii)	Other assets, Such as values Of claims/ Interests	N.A.	N.A.	N.A.	N.A.	N.A.

Note: Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No	2 escription	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value	N.A.	N.A.	N.A.	N.A.	55 dismil in Nauhatta West, Dist- Saharsa 5,00,000
(ii)	Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value	N.A.	1.75 Dismil in Parsa Bazar, Pipra, Patna, Plot No-120, Khesra-251 Rs. 15,00,000	NA	N.A.	N.A.
(iii)	Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value	N.A.	N.A.	N.A.	N.A.	2.50 Kattha. One floor Building in Nauhatta West Dist- Saharsa Rs. 7,00,000
(iv)	Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value	N.A.		N.A.	N.A.	N.A.
v)	Others (such as Interest In property)	N.A.	N.A.	N.A.	N.A.	N.A.

I give herein below the details of my liabilities/ overdues to public financial institution and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as On 15 th FEB 2025 2,50,000 N.A.	
(a)	(i) Loans from Banks	2,50,,000.00 Personal Loan from SBI Bank. Bihar Vidhan Mandal		
	(ii) Loans from financial institutions	N.A.		
	(iii) Government Dues: (a) dues to departments dealing with Government accommodation	N.A.	N.A.	
	(b) dues to departments dealing with Supply of water	N.A.	N.A.	

	(c) dues to departments dealing with Supply of electricity	N.A.	N.A.
	(d) dues to departments dealing with Telephones	N.A.	N.A.
A* 12	(f) Other dues, if any	N.A.	N.A.
	(e) dues to departments dealing with Government transport (including Aircraft and helicopters)	N.A.	N.A.
(b)	(i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN)	CDPPK7445H	N.A.
	(ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.)	N.A.	N.A.
	(iii) Sales Tax (Only in case of Proprietary business)	N.A.	N.A.
	(iv) Property Tax	N.A.	N.A.

C. Personal Detail

GPF/CPF/PRA	ANNo.:-	PR	AN NO-	-11017	4242870					
Gender	:-	M] (1	M/F)						
Date of Birth	:-	1	5	0	1	1	9	8	5	(DD/MM/YYYY)
Class/Group	:-	С				(A/	/B/C)			
Cadre	:-	Driv	er						- 24	
•		(Full Name e	.g. B.A.S.	– Bihar	Administra	ive Servi	ices,			
		B.S.S Biha	ar Secretar	iat Servic	ces etc.)					
Home District	:-	Sahar	sa							

I Hereby declare that the above details are true to the best of my knowledge and belief.

Signature Shomeer Romat

Name of the employee Shankar Kamat.

Place: Patna

Designation- Driver

Date: 15 FEBURARY 2025

Department- Bihar Vidhan Sabha Secretariat.

Note:

Pleases sign each page of the declaration. Asset Declaration Form Must be in A4 Size White paper with computer Typed (single side) In Prescribed format.

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